

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR	
M/S KRISH ISPAT COMPANY LIMITED	
OPERATING IN STEEL INDUSTRY AT PATNA, BIHAR	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. Krish Ispat Company Limited (KICL) PAN: AAFCS4065H CIN:U23101BR1999PLC009044
2.	Address of the registered office Plot No. C-7, Industrial Area, Fatuha, Patna Bihar, India, 803201
3.	URL of website Not Available
4.	Details of place where majority of fixed assets are located Fatuha Industrial Area, Plot no. C-7, Road no. 9 and Industrial plot No C8, C-9, & D-8, Patna: 803201.
5.	Installed capacity of main products/ services 1000 to 1500 MT/month TMT Bars
6.	Quantity and value of main products/ services sold in last financial year information not Available
7.	Number of employees/ workmen NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Details can be sought by emailing - cirp.kicl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Will be shared separately with the Applicant after receiving the request through email at cirp.kicl@gmail.com from Prospective Resolution Applicants.
10.	Last date for receipt of expression of interest 15th April, 2024
11.	Date of issue of provisional list of prospective resolution applicants 18th April, 2024
12.	Last date for submission of objections to provisional list 23th April, 2024
13.	Date of issue of final list of prospective resolution applicants 26st April, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 29th April, 2024
15.	Last date for submission of resolution plans 29th May, 2024
16.	Process email id to submit Expression of Interest cirp.kicl@gmail.com

KICL & Apex Steel Private Limited (ASPL) in CIRP, both are related party (same promoter), the CoC consists of only one SFC member in both the CIRPs, ASPL is using the land of KICL as Godown and some of the assets of KICL are inside the Godown of the ASPL. ASPL & KICL both are into business of Iron & Steel. In view of these the CoC in its meeting held on 08-03-2024 has decided to Publish EOJ jointly for KICL & ASPL both and interested participants for KICL shall mandatorily require to participate in the resolution process of ASPL also. Similarly, the CoC of ASPL in its meeting held on 08-03-2024 has also decided as above

**As per the best available information received from the suspended Board of Directors.*

Sd/-

Sanjai Kumar Gupta

Resolution Professional

For Krish Ispat Company Limited in CIRP

IBBI/PA-001/IP-P00592/2017-2018/11045